

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**RP No. 07 of 2011 in Appeal No. 197 of 2010**

**Dated: 1<sup>st</sup> December, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**In the matter of:**

**Solapur Bio-energy Systems  
Private Limited**

....

**Appellant (s)**

**Versus**

**Maharashtra State Electricity  
Regulatory Commission & Ors.**

....

**Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Ranjhita Ramachandran

Counsel for the Respondent (s) : Mr. Buddy A.  
Ranganadhan for R-1

**ORDER**

Learned counsel for the State Commission seeks one week's time to take instructions from his client.

Post the matter on **15<sup>th</sup> December, 2011.**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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